

[English]

Breakfast in Trains

2778. SHRI HARADHAN ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether now-a-days full breakfast are being served to the passengers of Asansol-Dhanbad in the up direction and in the down direction to the passengers of Dhanbad-Asansol in the Howrah-Bokaro Shatabadi Express;

(b) if so, why; and

(c) the steps so far taken to provide breakfast to all passengers irrespective of the Section?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) Catering services in the Shatabdi Express trains are provided based on the timings, schedule and nature of requirement and not Section-wise. The charges for the services rendered are included in the passenger fare. In Howrah-Bokaro Shatabdi Express, breakfast is served between Asansol and Dhanbad in the up direction and evening tea with snacks in the down direction for which passengers are charged accordingly. Passengers travelling between Durgapur and Asansol and vice-versa are not given these services and are not charged.

[Translation]

Pilferage of Coal

2779. SHRI BHOGEN德拉 JHA: Will the Minister of RAILWAYS pleased to state:-

(a) whether complaint has been received for large scale pilferage of coal at Kathalbadi (Darbhanga) Gomti on 20.6.95.

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). There was a report of pilferage of coal at Darbhanga from a wagon booked from Andal (Eastern Railway) to Darbhanga (North Eastern Railway) in which shortage of 11.5 tonnes coal came to notice on 20.6.95.

(c) In this regard, the RPF constable on duty has been placed under suspension and disciplinary action has been initiated against him and two other RPF personnel for their negligence. One train guard has also been dealt with departmentally for his negligence in this connection.

To prevent recurrence of such pilferages, guarding/picketing over vulnerable areas, escorting of coal rakes and frequent raids/searches on dens of criminals have been intensified. Criminal intelligence has also been geared up.

[English]

Fishing Harbours/Landing Centres

2780. SHRI MULLAPPALLY RAMCHANDRAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of major/minor fishing harbours and fish landing centres in each State/Union Territory;

(b) whether anymore fishing harbours and fish landing centres have been sanctioned for any State/Union Territory;

(c) if so, the details thereof;

(d) whether any proposals from respective State Governments are pending for setting up such harbour/ fish landing centres; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) to (c).